

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 103 OF 2018

Dated: 14th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Dr. Bharat Jhunjunwala

.... Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Catherine Ayallore for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-3

ORDER

As agreed by learned counsel for the parties, list these matters on **29.01.2020**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Pr/pk